

Annexure 4													
Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP: July 20, 2022; List of creditors as on: September 27, 2022													
List of Unsecured Financial Creditors (other than Financial Creditors Belonging to any class of creditors)													
Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues	amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Indian Overseas Bank	3-Aug-22	1,072,347,216	1,072,347,216	Corporate Guarantee	-	No	0.56%	Nil	Nil	Nil	-	
2	Barclays Bank PLC	3-Aug-22	581,896,180	566,894,576	Bill Discounting	-	No	0.29%	Nil	Nil	Nil	15,001,603	
3	APAC Financial Services Pvt Ltd	3-Aug-22	178,500,000	167,614,694	Triparty Lease	-	No	0.09%	Nil	Nil	Nil	10,885,306	
4	Punjab & Sindh Bank	3-Aug-22	50,791,204	50,791,204	Bill Discounting	-	No	0.03%	Nil	Nil	Nil	-	
5	CSB Bank Limited	3-Aug-22	35,491,651	35,491,651	Bill Discounting	-	No	0.02%	Nil	Nil	Nil	0	
6	DBS India Bank Limited	3-Aug-22	958,484,572	922,502,168	Fund based and Non-Fund based	-	No	0.48%	Nil	Nil	Nil	35,982,404	
7	Bank Of Maharashtra	3-Aug-22	24,116,590	23,266,218	Fund based and Non-Fund based	-	No	0.01%	Nil	Nil	Nil	850,372	
8	Indusind Bank	3-Aug-22	2,127,309,986	2,095,546,901	Fund based and Non-Fund based	2,127,309,986	No	1.09%	Nil	Nil	Nil	31,763,085	
9	Central Bank of India	3-Aug-22	7,942,977,467	7,940,514,890	Corporate Guarantee	-	No	4.13%	Nil	Nil	Nil	2,462,577	
10	State Bank of India	3-Aug-22	7,948,983,797	7,948,983,797	Corporate Guarantee	-	No	4.13%	Nil	Nil	Nil	-	
11	IDBI Bank	3-Aug-22	1,921,429,537	1,841,755,413	Corporate Guarantee	-	No	0.96%	Nil	Nil	Nil	79,674,124	
12	Axis Bank Limited	3-Aug-22	1,380,423,716	60,000	Corporate Guarantee	-	No	0.00%	Nil	Nil	Nil	1,380,363,716	
13	Punjab National Bank	3-Aug-22	62,904,130	61,331,397	Corporate Guarantee	-	No	0.03%	Nil	Nil	Nil	1,572,733	
14	IDFC First Bank Limited	3-Aug-22	667,778,541	635,939,481	Corporate Guarantee	-	No	0.33%	Nil	Nil	Nil	31,839,060	
15	Aventus Finance Private Limited	18-Aug-22	554,738,757	496,832,059	Triparty Lease	-	No	0.26%	Nil			57,906,698	
16	Canara Bank	3-Aug-22	11,274,476,351	10,960,168,365	Fund based and Non-Fund based	-	No	5.70%	Nil	Nil	Nil	314,307,987	
17	Kotak Mahindra Bank Limited	3-Aug-22	543,286,765	515,482,013	Fund based and Non-Fund based	543,286,765	No	0.27%	Nil	Nil	Nil	27,804,752	
18	Centbank Financial Services Ltd	3-Aug-22	6,711,130,724	6,400,000,000	NCDs	-	No	3.33%	Nil	Nil	Nil	311,130,724	
19	Indian Bank	3-Aug-22	749,743	-	Other Expenses	-	No	0.00%	Nil	Nil	Nil	749,743	
20	Axis Trustee Services Limited	3-Aug-22	12,662,828,683	5,775,000,000	Triparty Lease	5,775,000,000	No	3.00%	Nil	Nil	Nil	6,887,828,683	
21	Vistra ITCL (India) Limited	3-Aug-22	759,245	-	NCDs	-	No	0.00%	Nil	Nil	Nil	759,245	
	<b>Total</b>		<b>56,701,404,855</b>	<b>47,510,522,041</b>	-	<b>8,445,596,751</b>	-	<b>24.71%</b>	-	-	-	<b>9,190,882,814</b>	

Notes:  
1.This is not the final list of financial creditors; process of verification is still underway, basis which the above table shall be updated from time to time.In certain cases, requisite supporting documents have been sought and are awaited from the concerned claimants.  
2.Figures have been converted into INR from respective currency as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations") as amended from time to time.  
3.Principal amount has been verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other supporting documents as per requirements of the CIRP Regulations and the Code.  
4.Calculations for interest and penal interest not shared / not shared in excel: Interest on claim has been verified basis calculations received from creditors. However, process of verification of interest is still underway for creditors from whom calculations for interest and penal interest are awaited in excel.  
5.The abovementioned voting share has been computed on the basis of amounts verified as on date.